

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

Item No. 3
(IB)-1560(PB)/2019

IN THE MATTER OF:

Siddharth Srivastava Applicant/petitioner
Vs.
Rajesh Projects India Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 05.07.2019

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

DR. V.K SUBBURAJ
HON'BLE MEMBER (TECHNICAL)

PRESENT:-

For the applicant : Mr. Praveen Kumar, Adv.

ORDER

The matter is pending before Hon'ble the Supreme Court wherein the proceedings in respect of the corporate debtor before this Tribunal have been stayed. Hearing is deferred to 05.08.2019.

-Sd-

(M.M.KUMAR)
PRESIDENT

-Sd-

(DR. V.K SUBBURAJ)
MEMBER (TECHNICAL)